

deplete the Ozone Layer, India intends to phase out such substances in accordance with provisions of the Protocol. A country Programme has been prepared to phase out ozone depleting substances in India, will be determined by the availability of financial resources and transfer of technology from the Multilateral Fund of the Protocol.

Closing Down a Temple in Hartfordshire

6620. SHRI OP. KOHLI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether several thousand Hindus took a protest march against the decision to close down a temple in Hartfordshire donated by the former Bcatle George-Harrison in 1973 as appeared in the newspapers of 18th March, 1994;

(b) if so, the facts thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) and (c) The matter relates to the functioning of the Bhakti Vedanta Manor as a Hindu temple and its request to the local District Council for an access route to the Temple which would enable devotees to visit the Temple without disturbance to the residents of the area. It also relates to an enforcement order served on the Temple by the local District Council which took effect on March 16, 1994 under which the Bhakti Vedanta Manor would cease to function as a temple. Efforts to reach an amicable settlement in the matter are continuing. The Indian High Commission in London has been maintaining informal contacts with the various parties concerned to promote a satisfactory outcome of these efforts.

Realisation of Compensation Amount from Bangladesh Government

6621. DR. B.B. DUTTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has realised the amount of compensation or part of it from the government of Bangladesh in lieu of compensation paid to Indian citizens migrated from Bangladesh before 1971; and

(b) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Government took up with the Government of Bangladesh the question of compensation for properties belonging to Indian citizens who migrated from the erstwhile East Pakistan before 1971. Our concerns about an expeditious resolution of this issue were also conveyed to the Bangladesh authorities on several occasions. The position taken by the Government of Bangladesh is that the settlement of the question of compensation for Indian nationals would have to await the final settlement of assets and liabilities between Bangladesh and Pakistan.

Moves to Forge an Asian Alliance

6622. SHRI SUSHILKUMAR SAMBAJIRAO SHINDE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether in the context of NATO having invited their former Warsaw pact adversaries to become partners in the Western Military alliance, any moves have been made between Government of India and other Asian Nations such as China, to forge an Asian alliance or other limited military pact; and

(b) if so, the details of moves so far made and at what level the matter stands